

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**RAJYA SABHA**  
**STARRED QUESTION NO. 16**  
ANSWERED ON 22/07/2025

**NON-FOSSIL FUEL ENERGY TARGET**

\*16. SHRI HARSH MAHAJAN

Will the Minister of New and Renewable Energy be pleased to state:

- (a) whether Government has set a target to achieve at least 50 per cent of the country's total installed electricity capacity from non-fossil fuel-based energy resources by the year 2030;
- (b) if so, the progress made so far and the major steps undertaken towards the achievement of this target;
- (c) the details of the State-wise/Union Territory-wise updated data on installed electricity capacity from renewable energy sources such as solar, wind, hydro, biomass, etc.,; and
- (d) whether Government is implementing any specific schemes or incentive policies to achieve this target within the stipulated timeframe, if so, the details thereof?

**ANSWER**

**THE MINISTER OF NEW & RENEWABLE ENERGY AND CONSUMER AFFAIRS,  
& FOOD AND PUBLIC DISTRIBUTION**

**(SHRI PRALHAD JOSHI)**

(a) to (d) A statement is laid on the Table of the House.

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**Statement referred to in reply to parts (a) to (d) of the Rajya Sabha Starred Question No. 16 answered on 22.07.2025 regarding 'Non-fossil fuel energy target' asked by Shri Harsh Mahajan**

(a) As a part of the Nationally Determined Contribution (NDC) submitted by India to the Secretariat of United Nations Framework Convention on Climate Change (UNFCCC), India has committed to achieve 50 percent cumulative electric power installed capacity from non-fossil fuel-based energy resources by 2030.

(b) India has achieved this target of having 50% of its cumulative electric power installed capacity from non-fossil fuel-based sources during June, 2025 i.e. five years ahead of our global commitment. As per Central Electricity Authority (CEA) reports, India's total installed electricity capacity as of 30th June, 2025 stands at 484.82 GW, of which non-fossil fuel based electricity capacity is 242.78 GW i.e. 50.08%. The 242.78 GW capacity from non-fossil fuel sources includes 116.25 GW solar energy, 51.67 GW wind energy, 11.60 GW bio energy, 54.48 GW hydro power, and 8.78 GW nuclear power capacity.

The Government has taken several steps and initiatives to promote and accelerate renewable energy capacity in the country, as given at **Annexure-I**.

(c) Details of the State/UT-wise status of installed electricity capacity from renewable energy sources are given at **Annexure-II**.

(d) India has already achieved this target of having 50% cumulative electric power installed capacity from non-fossil fuel-based sources during June, 2025 i.e. 5 years ahead of our global commitment. Ministry of New and Renewable Energy has been implementing various schemes/programmes with provision of Central Financial Assistance (CFA) to promote and further accelerate renewable energy capacity in the country. The details of the major ongoing schemes/programmes and the provision of CFA under them are given at **Annexure-III and Annexure-IV** respectively.

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**The Government of India has taken several steps and initiatives to promote and accelerate renewable energy capacity in the country. These include, inter-alia, the following:**

- Ministry of New & Renewable Energy (MNRE) has issued Bidding Trajectory for issuance of RE power procurement bids of 50 GW/annum by Renewable Energy Implementing Agencies (REIAs) [REIAs: Solar Energy Corporation of India Limited (SECI), NTPC Limited, NHPC Limited, SJVN Limited] from FY 2023-24 to FY 2027-28.
- Foreign Direct Investment (FDI) has been permitted up to 100 percent under the automatic route.
- Inter State Transmission System (ISTS) charges have been waived for Green Hydrogen Projects till December 2030 and for offshore wind projects till December 2032.
- To boost RE consumption, Renewable Purchase Obligation (RPO) followed by Renewable Consumption Obligation (RCO) trajectory has been notified till 2029-30. The RCO which is applicable to all designated consumers under the Energy Conservation Act 2001 will attract penalties on non-compliance. RCO also includes specified quantum of consumption from Decentralized Renewable Energy sources.
- Project Development Cell for attracting and facilitating investments has been set up.
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar, Wind, Wind-Solar Hybrid and Firm & Dispatchable RE (FDRE) projects have been issued.
- Schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), PM Surya Ghar Muft Bijli Yojana, National Programme on High Efficiency Solar PV Modules, New Solar Power Scheme (for Tribal and PVTG Habitations/Villages) under Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN) and Dharti Aabha Janjatiya Gram Utkarsh Abhiyan (DA JGUA), National Green Hydrogen Mission, Viability Gap Funding (VGF) Scheme for Offshore Wind Energy Projects have been launched.
- Scheme for setting up of Solar Parks and Ultra Mega Solar Power projects is being implemented to provide land and transmission to RE developers for installation of RE projects at large scale.
- Laying of new transmission lines and creating new sub-station capacity has been funded under the Green Energy Corridor Scheme for evacuation of renewable power.

- Electricity (Rights of Consumers) Rules, 2020 has been issued for net-metering up to five hundred Kilowatt or up to the electrical sanctioned load, whichever is lower.
- “National Repowering and Life Extension Policy for Wind Power Projects, 2023” has been issued.
- “Strategy for Establishments of Offshore Wind Energy Projects” has been issued indicating a bidding trajectory of 37 GW by 2030 and various business models for project development.
- The Offshore Wind Energy Lease Rules, 2023 have been notified vide Ministry of External Affairs notification dated 19th December 2023, to regulate the grant of lease of offshore areas for development of offshore wind energy projects.
- Standard & Labelling (S&L) programs for Solar Photovoltaic modules and Grid-connected Solar Inverters have been launched.
- To augment transmission infrastructure needed for steep RE trajectory, transmission plan has been prepared till 2030.
- “The Electricity (Late Payment Surcharge and related matters) Rules (LPS rules) have been notified.
- Electricity (Promoting Renewable Energy Through Green Energy Open Access) Rules, 2022, has been notified on 06<sup>th</sup> June 2022 with objective of ensuring access to affordable, reliable, and sustainable green energy for all. Green Energy Open Access is allowed to any consumer with contract demand of 100 kW or above through single or multiple single connection aggregating Hundred kW or more located in same electricity division of a distribution licensee.
- Green Term Ahead Market (GTAM) has been launched to facilitate sale of Renewable Energy Power through exchanges.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.

## Annexure-II

**State/UT-wise and source-wise details of installed electricity capacity from Renewable Energy(RE) sources as on 30.06.2025**

(in MW)									
S. No.	STATE / UT	Small Hydro Power	Wind Power	Bio Power	Solar Power	Large Hydro	Total RE	Nuclear Power	Total non-fossil power capacity
1	Andhra Pradesh	163.31	4397.78	594.02	5507.48	2810.00	13472.59		13472.59
2	Arunachal Pradesh	140.61		0.00	14.85	1115.00	1270.46		1270.46
3	Assam	34.11		2.00	243.34	350.00	629.45		629.45
4	Bihar	70.70		140.22	328.34		539.26		539.26
5	Chhattisgarh	76.00		285.42	1491.30	120.00	1972.72		1972.72
6	Goa	0.05		1.94	60.04		62.03		62.03
7	Gujarat	106.64	13816.68	129.85	21451.33	1990.00	37494.50	1840.00	39334.50
8	Haryana	73.50		311.47	2151.39		2536.36		2536.36
9	Himachal Pradesh	1000.71		10.20	251.90	11181.02	12443.83		12443.83
10	Jammu & Kashmir	189.93		0.00	74.49	3360.00	3624.42		3624.42
11	Jharkhand	4.05		20.14	199.87	210.00	434.06		434.06
12	Karnataka	1284.73	7714.74	1916.05	9925.44	3689.20	24530.16	880.00	25410.16
13	Kerala	276.52	71.27	2.50	1787.94	1964.15	4102.38		4102.38
14	Ladakh	45.79		0.00	7.80	89.00	142.59		142.59
15	Madhya Pradesh	123.71	3195.15	155.46	5570.07	2235.00	11279.39		11279.39
16	Maharashtra	384.28	5307.71	2998.30	12575.27	3047.00	24312.56	1400.00	25712.56
17	Manipur	5.45		0.00	13.79	105.00	124.24		124.24
18	Meghalaya	55.03		13.80	4.28	322.00	395.11		395.11
19	Mizoram	45.47		0.00	30.39	60.00	135.86		135.86
20	Nagaland	32.67		0.00	3.17	75.00	110.84		110.84
21	Odisha	115.63		64.22	706.34	2154.55	3040.74		3040.74
22	Punjab	176.10		576.59	1427.23	1096.30	3276.22		3276.22
23	Rajasthan	23.85	5208.75	207.52	31967.69	411.00	37818.81	1780.00	39598.81
24	Sikkim	55.11		0.00	7.56	2282.00	2344.67		2344.67
25	Tamil Nadu	123.05	11830.37	1046.62	10570.88	2178.20	25749.12	2440.00	28189.12
26	Telangana	90.87	128.10	221.67	4842.10	2405.60	7688.34		7688.34
27	Tripura	16.01		0.00	21.71		37.72		37.72
28	Uttar Pradesh	50.60		2309.14	3427.49	501.60	6288.83	440.00	6728.83
29	Uttarakhand	233.82		149.57	593.07	4285.35	5261.81		5261.81
30	West Bengal	98.50		351.86	320.62	1341.20	2112.18		2112.18
31	Andaman & Nicobar Islands	5.25		0.00	30.62		35.87		35.87
32	Chandigarh			0.00	78.85		78.85		78.85
33	Dadra & Nagar Haveli and Daman & Diu			3.75	97.90		101.65		101.65
34	Delhi			84.00	344.30		428.30		428.30
35	Lakshadweep			0.00	4.97		4.97		4.97
36	Puducherry			0.00	69.01		69.01		69.01
37	Others		4.30	0.00	45.01		49.31		49.31
	<b>Total (MW)</b>	<b>5102.05</b>	<b>51674.85</b>	<b>11596.31</b>	<b>116247.83</b>	<b>49378.17</b>	<b>233999.21</b>	<b>8780.00</b>	<b>242779.21</b>

MW = Megawatt

**Details of the ongoing major Renewable Energy Schemes / Programmes**

1. Scheme for Development of Solar Parks and Ultra-mega Solar Power Projects with a target of setting up 40,000 MW capacity. Under the scheme, the infrastructure such as land, roads, power evacuation system water facilities are developed with all statutory clearances/approvals. Thus, the scheme helps expeditious development of utility-scale solar projects in the country.
2. PM-Surya Ghar: Muft Bijli Yojana for installing rooftop solar for One Crore households by 2026-27.
3. Production Linked Incentive scheme 'National Programme on High Efficiency Solar PV Modules' for achieving manufacturing capacity of Giga Watt (GW) scale in High Efficiency Solar PV modules (Tranche- I & II).
4. PM-KUSUM Scheme for setting up decentralized solar or other renewable energy power plants, installation of stand-alone solar agriculture pumps, and solarization of existing grid-connected agriculture pumps, including feeder-level solarization. The scheme benefits not only farmers but also the States and DISCOMs.
5. Central Public Sector Undertaking (CPSU) Scheme Phase-II (Government Producer Scheme) for setting up 12,000 MW grid-connected Solar Photovoltaic (PV) Power Projects by Government Producers, using domestically manufactured solar PV cells and modules, with Viability Gap Funding (VGF) support, for self-use or use by Government/ Government entities, either directly or through Distribution Companies (DISCOMS).
6. National Green Hydrogen Mission launched with aim to make India a Global Hub for production, utilization and export of Green Hydrogen and its derivatives.
7. Green Energy Corridors (GEC): to create intra-state transmission system for renewable energy projects. Central Financial Assistance (CFA) is provided to set up transmission infrastructure for evacuation of Power from Renewable Energy projects in total ten States (considering both the phases of GEC).
  - (i) Intra-State Transmission System Green Energy Corridor Phase-I in eight States
  - (ii) Green Energy Corridor Phase-II
    - a) Intra-State Transmission System in Seven States
    - b) Inter-State Transmission System for 13 GW RE Projects in Ladakh
8. Viability Gap Funding (VGF) Scheme for Offshore Wind Energy Projects for installation and commissioning of 1 GW of Offshore Wind Energy Projects (500 MW each off the coast of

Gujarat and Tamil Nadu), also for upgradation of two ports to meet logistics requirements for offshore wind energy projects.

9. Bio-Energy Programme:

- Waste to Energy Programme : Programme on Energy from Urban, industrial and Agricultural Wastes/Residues
- Biomass Programme: Scheme to Support Manufacturing of Briquettes & Pellets and Promotion of Biomass (non-bagasse) based cogeneration in Industries.
- Biogas Programme : for promotion of family type Biogas plants

10. Renewable Energy Research and Technology Development (RE-RTD) Programme.

11. Human Resource Development Scheme with components such as short term trainings & skill development programmes, fellowships, internships, support to lab upgradation for RE and renewable energy chair.

12. New Solar Power Scheme (for Tribal and PVTG Habitations/Villages) under Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN) and Dharti Aabha Janjatiya Gram Utkarsh Abhiyan (DA JGUA) with a provision for providing off-grid Solar Lighting where electricity supply through grid is not techno-economically feasible.

**Incentives being provided as Central Financial Assistance (CFA) for the implementation of major ongoing Renewable Energy Schemes/Programmes**

Scheme/Programmes	Incentives presently available as per the Scheme			
a) PM Surya Ghar: Muft Bijli Yojana	1. Under the PMSG: MBY, the CFA for installation of Rooftop Solar in the Residential Sector is given below:			
	<b>S.No.</b>	<b>Type of Residential Segment</b>	<b>CFA</b>	<b>CFA (Special Category States/UTs)</b>
	1	Residential Sector (first 2 kWp of Rooftop Solar (RTS) capacity or part thereof)	Rs.30,000/kWp	Rs.33,000/kWp
	2	Residential Sector (with additional RTS capacity of 1 kWp or part thereof)	Rs.18,000/kWp	Rs.19,800/kWp
	3	Residential Sector (additional RTS capacity beyond 3 kWp)	No additional CFA	No additional CFA
4	Group Housing Societies/ Residential Welfare Associations (GHS/RWA) etc. for common facilities including EV charging up to 500 kWp (@ 3 kWp per house)	Rs.18,000/kWp	Rs.19,800/kWp	
b) Central Public Sector Undertaking (CPSU) Scheme Phase-II (Government Producer Scheme) for grid-connected	2. The PMSG: MBY scheme includes the provision for incentive to DISCOMs to motivate and help them in activities such as create conducive regulatory and administrative mechanisms, achieve targets for implementation. The incentive is pegged at 5% of applicable benchmark cost for capacity achieved above 10% and less than 15% of installed base capacity; 10% of the applicable benchmark cost for capacity achieved beyond 15% of installed base capacity. 3. To push the deployment of residential rooftop solar system (RTS) and undertake local mobilization efforts, the PMSG: MBY scheme also includes the provision for incentive to the Urban Local Bodies (ULBs) and Panchayat Raj Institutions (PRIs), at the rate of Rs.1000 for every installation of RTS in residential segment in the jurisdiction of ULB/PRI, for which CFA has been transferred to consumer. 4. Further, a fund of Rs. 800 crore has been provisioned for developing a Model Solar Village in each district of the country, with an assistance of Rs 1 crore per Model Solar Village under PMSG: MBY scheme.			
b) Central Public Sector Undertaking (CPSU) Scheme Phase-II (Government Producer Scheme) for grid-connected	Viability Gap Funding (VGF) support up to Rs. 55 lakhs per MW to the CPSUs/Govt. Organizations entities selected through competitive bidding process.			

Scheme/Programmes	Incentives presently available as per the Scheme
Solar Photovoltaic (PV) Power Projects by the Government Producers	
c) PLI Scheme 'National Programme on High Efficiency Solar PV Modules'	<p>The beneficiaries are eligible for Production Linked Incentive (PLI) on production and sale of solar PV modules. The quantum of PLI eligible for disbursal depends upon:</p> <ul style="list-style-type: none"> <li>(i) quantum of sales of solar PV modules;</li> <li>(ii) performance parameters (efficiency and temperature coefficient of maximum power) of solar PV modules sold; and</li> <li>(iii) percentage of local value addition in modules sold.</li> </ul>
d) Solar Park Scheme	<p>(a) Up to Rs. 25 lakhs per Solar Park, for preparation of Detailed Project Report (DPR).</p> <p>(b) Rs. 20 lakh per MW or 30% of the project cost, whichever is lower, for development of shared infrastructure of Solar Park.</p>
e) PM-KUSUM scheme	<p><b>Component A:</b> Setting up of 10,000 MW of Decentralized Ground/Stilt Mounted Solar Power Plants</p> <p>Benefits available: Procurement Based Incentive (PBI) to the DISCOMs @ 40 paise/kWh or Rs.6.60 lakhs/MW/year, whichever is lower, for buying solar power under this scheme. The PBI is given to the DISCOMs for a period of five years from the Commercial Operation Date of the plant. Therefore, the total PBI payable to DISCOMs is up to Rs. 33 Lakh per MW.</p> <p><b>Component B:</b> Installation of 14 Lakh Stand-alone Solar Pumps</p> <p>Benefits available: CFA of 30% of the benchmark cost or the tender cost, whichever is lower, of the stand-alone solar agriculture pump is provided. However, in North Eastern States, Sikkim, Jammu &amp; Kashmir, Ladakh, Himachal Pradesh, Uttarakhand, Lakshadweep and A&amp;N Islands, CFA of 50% of the benchmark cost or the tender cost, whichever is lower, of the stand-alone solar pump is provided. Component B can also be implemented without State share of 30%. The Central Financial Assistance will continue to remain 30% and rest 70% will be borne by the farmer.</p> <p><b>Component C:</b> Solarisation of 35 Lakh Grid Connected Agriculture Pumps including through Feeder Level Solarisation</p> <p>Benefits available:</p> <p>(a) Individual Pump Solarization (IPS): CFA of 30% of the benchmark cost or the tender cost, whichever is lower, of the solar PV component will be provided. However, in North Eastern States, Sikkim, Jammu &amp; Kashmir, Ladakh, Himachal Pradesh, Uttarakhand, Lakshadweep and A&amp;N Islands, CFA of 50% of the benchmark cost or the tender cost, whichever is lower, of the solar PV component is provided. Component C (IPS) can also be implemented without State share of 30%. The Central Financial Assistance will continue to remain 30% and rest 70% will be borne by the farmer.</p> <p>(b) Feeder Level Solarization (FLS): Agriculture feeders can be solarized by the State Government in CAPEX or RESCO mode with CFA of Rs. 1.05 Crore per MW as provided by MNRE. However, in North Eastern States, Sikkim, Jammu &amp; Kashmir, Ladakh, Himachal</p>

Scheme/Programmes	Incentives presently available as per the Scheme
	Pradesh, Uttarkhand, Lakshadweep and Andaman & Nicobar Island, CFA of Rs. 1.75 crore per MW is provided.
f) Green Energy Corridor Scheme  (for development of intra-state and inter-state transmission system for RE projects)	(a) GEC Phase-I (intra-State): CFA of 40% of DPR cost or awarded cost whichever is lower. (b) GEC Phase-II (Intra-State): CFA of 33% of DPR cost or awarded cost whichever is lower. (c) GEC Phase-II (Inter-state): CFA of 40% of DPR cost or awarded cost whichever is lower.
g) Biomass Programme	(a) For Briquette manufacturing plants: Rs. 9 Lakhs/MTPH (metric ton/hour) [Maximum CFA- Rs. 45 Lakh per project]  (b) For Non-Bagasse Cogeneration Projects: Rs. 40 Lakhs/MW (on installed capacity) (Maximum CFA- Rs. 5 Crore per project)  (c) For pellet plants whose applications have been received <b>before 16.07.2024</b> : Rs. 9 Lakhs/MTPH (metric ton/hour) [Maximum CFA- Rs. 45 Lakh per project]  (d) For pellet plants whose applications have been received <b>on or after 16.07.2024</b> :  i. For Non-Torrefied Pellet manufacturing plant: Rs. 21 lakhs/MTPH production capacity or 30% of the capital cost considered for plant and machinery of 1 MTPH plant, whichever is lower (Maximum Rs. 105 lakhs per project) ii. For Torrefied Pellet manufacturing plant: Rs. 42 lakhs/MTPH production capacity or 30% of the capital cost considered for plant and machinery of 1 MTPH plant, whichever is lower (Maximum Rs. 210 lakhs per project)
h) Waste to Energy Programme	(a) For Biogas generation: Rs. 0.25 crore per 12000 cum/day (Maximum CFA- Rs.5 crore/project)  (b) For BioCNG/Enriched Biogas/Compressed Biogas generation: (Maximum CFA- Rs.10 crore/project) (i) BioCNG generation from new Biogas plant – Rs. 4 Crore per 4800 Kg/day; (ii) BioCNG generation from existing Biogas plant - Rs 3 Crore per 4800 Kg/day;  (c) For Power generation based on Biogas (Maximum CFA - Rs. 5 crore/project): (i) Power generation from new biogas plant: Rs. 0.75 crore per MW (ii) Power generation from existing biogas plant: Rs. 0.5 crore per MW  (d) For Power generation based on bio & agro-industrial waste (other than Municipal Solid Waste (MSW) through incineration process): Rs.0.40 crore/MW (Maximum CFA - Rs.5.00 Crore/Project)  (e) For Biomass Gasifier for electricity/ thermal applications:  i) Rs. 2,500 per kW <sub>e</sub> with dual fuel engines for electrical application

Scheme/Programmes	Incentives presently available as per the Scheme
	<p>ii) Rs. 15,000 per kW<sub>e</sub> with 100% gas engines for electrical application</p> <p>iii) Rs. 2 lakh per 300 kW<sub>th</sub> for thermal applications.</p> <p>Note:</p> <ul style="list-style-type: none"> <li>In case, the Waste to Energy plants are set up in Special Category States (NE Region, Sikkim, Himachal Pradesh and Uttarakhand), Jammu &amp; Kashmir, Ladakh, Lakshadweep and Andaman &amp; Nicobar Islands, the eligible CFA would be 20% higher than Standard CFA pattern given above.</li> <li>Biogas/BioCNG/Power (biogas based) generation plants based on cattle dung as main feedstock set up by Gaushalas independently or through joint ventures/partnerships will be eligible for 20% higher CFA than Standard CFA pattern given above. These Gaushalas (Shelters) should be registered with the respective State Government.</li> </ul>
i) Biogas Programme	<p>(a) Rs. 9800/- to Rs. 70,400/- per plant based on size of the plant in cubic meter for small biogas plants (1-25 cubic meter/day plant capacity)</p> <p>(b) Rs. 35,000/- to Rs. 45,000/- per kilowatt for power generation and Rs. 17,500 /- to Rs. 22,500/- per kilowatt equivalent for thermal applications (25 - 2500 cubic meter/day plant capacity)</p> <p>The eligible CFA would be 20% higher than Standard CFA in for North Eastern Region (NER), Island, Registered Gaushalas and SC/ST beneficiaries.</p>
j) R&D programme	<p>The Ministry encourages research and technology development proposals in collaboration with the industry and provides up to 100% financial support to Government/non-profit research organizations and up to 70% to Industry, Start-ups, Private Institutes, Entrepreneurs and Manufacturing units.</p>
k) National Green Hydrogen Mission	<ul style="list-style-type: none"> <li>SIGHT programme for Electrolyser manufacturing has an allocation of ₹4,440 Crores. The incentives start from ₹4,440 per kW in the first year and end at ₹1,480 per kW in the fifth year.</li> <li>SIGHT programme for Green Hydrogen production and its derivatives have an allocation of ₹13,050 Crores. <ul style="list-style-type: none"> <li>For Green Hydrogen Production, incentives are capped at ₹50/kg, ₹40/kg and ₹30/kg for the first, second and third year respectively.</li> <li>For Green Ammonia production, incentives are ₹8.82/kg in the first year of production and supply, ₹7.06/kg during the second year of production and supply, and ₹5.30/kg during the third year of production and supply.</li> </ul> </li> <li>Pilot projects for projects in Transport Sector have an outlay of ₹496 Crores till FY 2025-26.</li> <li>Pilot projects in Shipping sector have an outlay of ₹115 Crores till FY 2025-26.</li> <li>Pilot projects in Steel sector have an outlay of ₹455 Crores till FY 2029-30.</li> <li>Hydrogen Hubs have an outlay of ₹200 Crores till FY 2025-26.</li> <li>The R&amp;D program of the Mission has a budget of ₹400 Crores till FY 2025-26.</li> </ul>

Scheme/Programmes	Incentives presently available as per the Scheme									
	<ul style="list-style-type: none"> <li>• Skill Development component of the Mission has an outlay of ₹35 Crores till FY 2029-30.</li> <li>• The Testing component of the Mission has an outlay of ₹200 Crores till FY 2025-26.</li> <li>• The New and Innovative Techniques and Applications for Green Hydrogen has an outlay of ₹200 Crores by FY 2025-26.</li> </ul>									
<b>I) New Solar Power Scheme (for Tribal and PVTG Habitations/Villages) under Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN) and Dharti Aabha Janjatiya Gram Utkarsh Abhiyan (DA JGUA)</b>	<table border="1"> <thead> <tr> <th data-bbox="627 398 1023 432">Components</th> <th data-bbox="1023 398 1423 432">Central Share (100%)</th> </tr> </thead> <tbody> <tr> <td data-bbox="627 432 1023 533">Provision of 0.3 kW Solar offgrid system for 1 lakh Tribal and PVTG HHs</td> <td data-bbox="1023 432 1423 533">Rs. 50,000 per HH or as per actual cost</td> </tr> <tr> <td data-bbox="627 533 1023 701">Solar street lighting and provision of lighting in 1500 MPCs of PVTG areas (<i>under PM JANMAN component only</i>)</td> <td data-bbox="1023 533 1423 701">Rs. 1 lakh per MPC</td> </tr> <tr> <td data-bbox="627 701 1023 851">Solarisation of 2000 public institutions through off-grid solar systems (<i>under DA JGUA component only</i>)</td> <td data-bbox="1023 701 1423 851">Rs 1 lakh per kW with maximum solar PV capacity of 20 kW per public institution</td> </tr> </tbody> </table>		Components	Central Share (100%)	Provision of 0.3 kW Solar offgrid system for 1 lakh Tribal and PVTG HHs	Rs. 50,000 per HH or as per actual cost	Solar street lighting and provision of lighting in 1500 MPCs of PVTG areas ( <i>under PM JANMAN component only</i> )	Rs. 1 lakh per MPC	Solarisation of 2000 public institutions through off-grid solar systems ( <i>under DA JGUA component only</i> )	Rs 1 lakh per kW with maximum solar PV capacity of 20 kW per public institution
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